

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 03.01.2020 (FRIDAY)
COURT OF CHAIRPERSON
10:30 AM

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).
For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 4331 of 2019 in Comp. App. (AT) No. 254 of 2018	Cyrus Investments Pvt. Ltd. Vs. Tata Sons Ltd. & Ors. With	Sonali JaitleyBakshi Jaiyesh Bakshi	Prateek Sekseria
2.	I.A No. 4336 of 2019 in Comp. App. (AT) No. 268 of 2018	Cyrus Pallonji Mistry Vs. Tata Sons Ltd & Ors	Akshay Makhija	Ruby Singh (R1), Rohan Batra (R2), Saswat Pattnaik (R6), Sonali JaitleyBakshi Jaiyesh Bakshi (R-23,24)
3.	I.A No. 4322 of 2019 Comp. App (AT) (Ins) No. 1414 of 2019	Committee of Creditors of Asian Colour Coated Ispat Ltd. Vs. K.K. Bassi, Resolution Professional of Asian Colour Coated Ispat Ltd.	Ankur Mittal	Savar Mahajan-R1
4.	I.A No. 17 of 2020 Comp. App (AT) (Ins) No. 1220 of 2019	India Power Corporation Ltd. Vs. Meenakshi Energy Ltd Through Resolution Professional R. Ravi Shankar Devarakonda & Ors.	Arijit Mazumdar	Biswajit Dubey
5.	Comp. App. (AT) (Ins) No. 395 of 2019	Sri Manohar Reddy Vs. Edelweiss Asset Reconstruction Company Ltd & Anr.	Goutham Shivshankar	Talha A. Rahman-R1
6.	Comp. App. (AT) (Ins) No. 1008 of 2019	Shubham Jain Vs. Gagan Ferrotech Ltd. & Anr.	Sanchit Garga	Syed Sarfaraz Karim-R2 Osama Suhail
7.	Comp. App. (AT) (Ins) No. 1058 of 2019	IRK Raju. Vs. Immaneni Eswara Rao & Ors.	Ashish Verma	Praveen Kumar Singh
8.	Comp. App. (AT) (Ins) No. 1098 of 2019	Sanjay Gupta, R.P. of Topworth Pipes & Tubes Pvt. Ltd. Vs. Committee of Creditor, Topworth Pipes & Tubes Pvt. Ltd.	Abhishek Anand	Megha Karnwal
9.	Comp. App. (AT) (Ins) No. 1253 of 2019	Suraj Awana Vs. Anand Prakash & Anr.	Sanjeev Saraswat	Gautam Singhal Rajesh Kumar Gupta
10.	Comp. App. (AT) (Ins) No. 1259 of 2019	Gautam Singhania Vs. Loyal Scaffolding Pvt. Ltd.	Shanakari Mishra	Suresh B-R1 Rahul Kr.-(IRP)

11.	Comp. App. (AT) (Ins) No. 1424 of 2019	Western Coalfields Ltd. Vs. Sai Wardha Power Generation Ltd & Ors.	Aaditya A. Pande	
12.	Comp. App. (AT) (Ins) No. 1449 of 2019	CYCLO Transmissions Ltd. Vs. Industrial Development Bank of India	Ashutosh Thakur	Rituambhaa Garg
13.	Comp. App. (AT) (Ins) No. 1477 of 2019 (With Defects)	P.V. Nidhish Vs. N.P. Kamalesh & Anr. With	Aditya Prakash Arora	
14.	Comp. App. (AT) (Ins) No. 1478 of 2019 (With Defects)	P.V. Nidhish Vs. OCS Group (India) Pvt Ltd & Anr.	Aditya Prakash Arora	
15.	Comp. App. (AT) (Ins) No. 1487 of 2019 (With Defects)	Udyavar Vittal Kamath Vs. Veekay General Industries & Anr. With	Zorawar Singh	S. K. Paul
16.	Comp. App. (AT) (Ins) No. 1488 of 2019	Texmaco Rail & Engineering Ltd. Vs. Veekay General Industries	Ishita Bhardwaj	S. K. Paul
17.	Comp. App (AT) (Ins) No. 1505 of 2019 (With Defects)	Amit Khaneja & Anr. Vs. Charu Chandra Nirmal & Anr.	D.P. Singh	Charu Chandra Nirmal- R1

For Admission (Fresh Cases)

18.	Comp. App. (AT) (Ins) No. 1157 of 2019	Export- Import Bank of India Vs. EPC Constructions India Ltd. through Abhijit Guhathakurta, RP With	Ashish Rana	Nakul Sachdeva
19.	Comp. App (AT) (Ins) No. 1413 of 2019	Shaarc Projects Ltd. Vs. EPC Construction India Ltd. & Ors. With	Manish Shekhari	Nakul Sachdeva
20.	Comp. App (AT) (Ins) No. 1416 of 2019	Om Namah Shivay Logistics International Pvt. Ltd. Vs. EPC Constructions India Ltd & Ors. With	Manish	Nakul Sachdeva
21.	Comp. App. (AT) (Ins) No. 1426 of 2019	Export –Import Bank of India Vs. EPC Constructions India Ltd & Anr.	Ashish Rana	Nakul Sachdeva
22.	Comp. App. (AT) (Ins) No. 1466 of 2019	Gaurav Dilipraj Panwar Vs. Raksha Bullion & Anr.	Saurabh Ajay Gupta	
23.	Comp. App (AT) (Ins) No. 1484 of 2019	Punjab National Bank Vs. State Bank of India & Anr.	Hashmat Nabi	Ankur Mittal- R1 Abhishk Anand- R2

24.	Comp. App (AT) (Ins) No. 1500 of 2019	SEW Infrastructure Ltd. Vs. Mahendra Investment Advisors Pvt. Ltd.	Sanjay Kumar Chhetry	Jay Kishor Singh
25.	Comp. App (AT) (Ins) No. 1515 of 2019	Corporation Bank Vs. LSI Resolution Pvt Ltd.	Somya Yadava	
26.	Comp. App (AT) (Ins) No. 1516 of 2019 (With Defects)	Quippo Infrastructure Ltd. Vs. M.R. Nirman Pvt Ltd.	Prerita Aggarwal	
27.	Comp. App (AT) (Ins) No. 1517 of 2019 (With Defects)	Venus Sugar Ltd. Vs. SASF	Manisha Chaudhary	
28.	Comp. App (AT) (Ins) No. 1519 of 2019	UCO Bank Vs. Abhijit Guhathakurta & Ors.	B. Dubey	
29.	Comp. App (AT) (Ins) No. 1520 of 2019	Simran Kaur Vs. Haiko Logistics India Pvt Ltd.	Abhirup Das Gupta	
30.	Comp. App (AT) (Ins) No. 1521 of 2019	Regional P.F. Commissioner Vs. T.V. Balasubramanian (RP) (Sholingur Textiles Ltd) & Anr.	Manish Dhir	
31.	Comp. App (AT) (Ins) No. 1522 of 2019	Allied Silica Ltd. Vs. Tata Chemicals Ltd.	D. Sreenivasan	Moulshree Shukla
32.	Comp. App (AT) (Ins) No. 1523 of 2019	Arun Kapoor Resolution Professional, Denovo Enterprises Pvt Ltd. Vs. Denovo Enterprises Pvt Ltd.	P. Srinivasan	
33.	Comp. App (AT) (Ins) No. 1524 of 2019	The Deputy Commissioner of Commercial Taxes (Audit) – 1, Kalaburagi Vs. Surana Industries Ltd (In Liquidation) & Anr.	Sandeep Hulgol	
34.	Comp. App (AT) (Ins) No. 1525 of 2019	The Deputy Commissioner of Commercial Taxes (Audit), Raichur Vs. Surana Industries Ltd (In Liquidation) & Anr.	Sandeep Hulgol	
35.	Comp. App (AT) (Ins) No. 1527 of 2019	Rohit Ramesh Vs. J Sridhar Sole Proprietor, Loyal Enterprises & Ors.	Kaustav Saha	

36.	Comp. App. (AT) (Ins) No. 1528 of 2019	IDBI Bank Ltd. Vs. Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr	Misha	
37.	Comp. App (AT) (Ins) No. 01 of 2020	Slipco Constructions Pvt. Ltd. Vs. EPC Constructions India Ltd. & Ors.	Harsh Gurbani	Vijay K.Sondhi
38.	Comp. App (AT) (Ins) No. 02 of 2020	Volkswagen Finance Pvt. Ltd. Vs. Shree Bala Printopack Pvt Ltd & Ors.	Sanjeev Sagar	
39.	Comp. App. (AT) (Ins) No.03 of 2020	Pawan kumar Agarwal Vs. Asset Reconstruction Company (India) Ltd.	Arjit Pratap Singh	
40.	Comp. App (AT) (Ins) No. 04 of 2020	Anju Industries Vs. Supervising Agency of Rishi Ganga Power Corporation Ltd.	S P Singh Chawla	
41.	Comp. App (AT) (Ins) No. 05 of 2020	A to Z Barter Pvt. Ltd. Vs. Inox Leisure Ltd. & Anr.	Manoj kr Garg	
42.	Comp. App (AT) (Ins) No. 06 of 2020	A.R. Raamesh Vs. Swaminathan Venkatraman, IRP &Anr.	S. Narendra Kr.	
43.	Comp. App (AT) (Ins) No. 07 of 2020	Canara Bank Vs. Subodh Kumar Agarwal & Ors.		
44.	Comp. App (AT) (Ins) No. 08 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer	Diya Kapur	
45.	Comp. App. (AT) No. 364 of 2019 (With Defects)	Anasurya Mantena & Anr. Vs. Lexus Technologies Pvt. Ltd. & Ors.	Nithin Chowdary Pavuluri	
46.	Comp. App. (AT) No. 367 of 2019	Dinesh Pujara & Ors Vs. Madras Race Club & Anr	Pankhuri	Ajith S Ranganathan

For Admission (After Notice)

47.	Comp. App. (AT) (Ins) No. 483 of 2019	Dharamveer Singh & Ors. Vs. Vinay Talwar & Ors. With	Shikhar Mittal, Santanu Awasthi	K. Datta Abhishek Anand- RP
48.	Comp. App. (AT) (Ins) No.502 of 2019	Nitin Gupta. Vs. Applied Electro-Magnetics Pvt. Ltd. & Ors.	R.K. Gupta, Mohit Singh	K. Datta Abhishek Anand- R5
49.	Comp. App. (AT) (Ins) No. 372 of 2019	Takshvi TMT Mills Pvt. Ltd. Vs. Vijay Kumar V.Iyer & Ors. RP of SPS Steel Rolling Mills Ltd. With	Gaurav Gupta	Anup Kumar Misha-RP Sumesh Dhawan

50.	Comp. App. (AT) (Ins) No. 390 & 474 of 2019	Takshvi TMT Mills Pvt. Ltd. Vs. Vijay Kumar V.Iyer & Ors. RP for SPS Steel Rolling Mills Ltd. With	Gaurav Gupta	Anup Kumar-R2 Misha-RP
51.	Comp. App. (AT) (Ins) No. 447 of 2019	Takshvi TMT Mills Pvt. Ltd. Vs. Vijay Kumar V. Iyer RP of SPS Steel Rolling Mills Ltd. & Anr.	Gaurav Gupta	Srishti Khare-RP Anup Kumar-R2
52.	Comp. App. (AT) (Ins) No. 819 of 2019	Indian Overseas Bank Vs. S. Mukanchand Bothra(Deceased) & Anr. With	Chetan Roy	Gagan Bothra
53.	Comp. App (AT) (Ins) No. 844 of 2019	S. Rajendran, R.P of PRC International Hotels Pvt. Ltd. Vs. S. Mukanchand Bothra (Deceased) & Ors. With	Abhijit S. Roy.	Gagan Bothra-R1
54.	Comp. App (AT) (Ins) No. 1275 of 2019	M. Krishma Bothra & 2 Ors. Vs. Sai Baba Business Solutions Pvt. Ltd. & Anr.	M. Gagan Bothra	
55.	Comp. App (AT) No. 151 of 2019	Rachakonda Siva Kumar. Vs. Gagan Aerospace Ltd. & Anr. With	D. Abhinav Rao	Nikhil Jain-R1 & 2
56.	Comp. App (AT) No. 153 of 2019	Rachakonda Siva Kumar. Vs. Gagan Aerospace Ltd. & Anr. With	D. Abhinav Rao	Nikhil Jain-R1 & 2
57.	Comp. App (AT) No. 200 of 2019	Rachakonda Siva Kumar Vs. Gagan Aerospace Ltd. & Anr.	D. Abhinav Rao	Nikhil Jain-R1 & 2

02:00 PM

For Admission (After Notice)

58.	Comp. App. (AT) (Ins) No. 276 of 2019	Aasaan Global Trade Vs. Vasudevn, Resolution Professional & Ors With	A.Muraleedharun	D. Sreenivasan-R1 Vineet Ranjan-R3 Yashraj Singh Deora-R4 Madhusmita Bora- R7 R. Murali & Bijoy Kumar Pradhan- R12
59.	Comp. App. (AT) (Ins) No. 557 of 2019	M.Mohamed Fahrudeen Vs. Vasudevan RP, Tiffins Barytes Asbestos & paints Ltd & Ors. With	B.Karuna Karan	D. Sreenivasan-RP Bijoy Kumar Pradhan-R2 Madhusmita Bora- R3

60.	Comp. App. (AT) (Ins) No. 653 of 2019	Dr. Ravi Shankar Vedam Vs. Tiffins Barytes Asbestos and Paints Ltd. & Anr. With	Neha Nagpal	K. Moorthy –R1& R2 Vasudevan-RP
61.	Comp. App. (AT) (Ins) No. 716 of 2019	Aasaan Global Trade. Vs. Tiffins Barytes Asbestos and Paints Ltd & Anr. With	Shantanu Singh	Madhusmita Bora- R2 D.Sreenivasan-RP
62.	Comp. App. (AT) (Ins) No. 803 of 2019	Ravi Shankar Vedam. Vs. Udhyan Investments Pvt Ltd & Ors.	Ravi Raghunath.	Madhusmita Bora- R1 D.Sreenivasan-RP

For Hearing

63.	TA (AT) (Compt.) No. 39 of 2017 (Old Appeal No. 02/2017)	J.K. Lakshmi Cement Ltd. Vs. CCI & Anr. With	Jeevan Prakash	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
64.	TA (AT) (Compt.) No. 40 of 2017 (Old Appeal No. 03/2017)	Ambuja Cements Ltd. Vs. CCI & Ors. With	Pallavi S. Shroff, Harman Singh Sandhu	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
65.	TA (AT) (Compt.) No. 41 of 2017 (Old Appeal No. 04/2017)	ACC Limited. Vs. CCI & Ors. With	Pallavi S. Shroff, Harman Singh Sandhu	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
66.	TA (AT) (Compt.) No. 42 of 2017 (Old Appeal No. 05/2017)	J.K. Cement Ltd. Vs. CCI & Anr. With	P.K. Bhalla	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
67.	TA (AT) (Compt.) No. 43 of 2017 (Old Appeal No. 06/2017)	M/s. Shree Cement Ltd. Vs. CCI & Ors. With	Manas Kumar Chaudhuri, PranjalPrateek, DhruvRajain	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
68.	TA (AT) (Compt.) No. 44 of 2017 (Old Appeal No. 08/2017)	Ultra Tech Cement Ltd. Vs. CCI & Ors. With	Nisha Kaur Uberoi Atreyee Sarkar Shravani	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
69.	TA (AT) (Compt.) No. 45 of 2017 (Old Appeal No. 11/2017)	Jaiprakash Associates Ltd. Vs. CCI & Anr.	H.S. Chandhoke, Kanika Chaudhary Nayar, G.R. Bhatia	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)

Note: - The Court will rise at 03:00 PM.

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By Order
-sd/-

Registrar